

FAMILY COURT MUMBAI

ADMINISTRATIVE BUILDING, "B" WING, BANDRA EAST, BKC, MUMBAI 51, Tel/Fax 022 26591270 Email fc-bhc@nic.in

Ref. : Order dated 23/09/2020

Family Court, Mumbai
Date : 24/09/2020

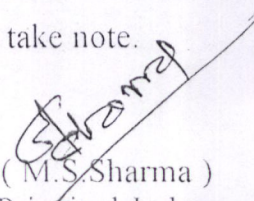
The Principal Judge, Family Court, Mumbai is pleased to pass the following order.

OFFICE ORDER NO. 226 / 2020

It is informed to all that, as per the directions received from Hon'ble Bombay High Court, today i.e. on 24/09/2020, the earlier order directing functioning of court on 26/09/2020 in lieu of holiday declared on 23/09/2020 due to heavy rain stands withdrawn and on 26/09/2020 there will be holiday as usual.

The date of functioning of Family Court, Mumbai in lieu of holiday so declared will be conveyed latter on. All to take note.

Family Court, Mumbai
Dated : 24/09/2020


(M.S. Sharma)
Principal Judge,
Family Court, Mumbai

Copy to:

- 1 The Presiding Officers C.R.No.1 to 7, Family Court, Mumbai.
- 2 Marriage Counsellor's Office, Family Court, Mumbai
- 3 The Court Manager, Family Court, Mumbai
- 4 The President of Bar Association, Family Court, Mumbai.
- 5 The Registrar, Family Court, Mumbai
- 6 The Dy. Registrar, Family Court, Mumbai
- 7 The Superintendent/Sheristedar, Judicial Dept/ Admn. Dept./
Cash Dept./ Copying Dept./ Record Dept.
- 8 The Superintendent/Sheristedar, Family Court No.1 to 7
- 9 The Clerk, Computer section , Family Court, Mumbai.